

## Annexure-6

Name of the Corporate Debtor: XECUTE HR SOLUTIONS PRIVATE LIMITED.; Date of Commencement of CIRP: 31.05.2021; List of stakeholders as on : 14.08.2024

## List of operational creditors (other than Workmen, Employees and Government Dues)

S.No.	Name of Authorised representative, if any	Name of employee	Date of Claim		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	NA	NA		-	-			N/A	N/A	N/A	-	-	
2	NA	NA		-	-			NIL	NIL	N/A	-	-	
3	NA	NA		-	-			NIL	NIL	N/A	-	-	
4	NA	NA		-	-			NIL	NIL	N/A	-	-	
5	NA	NA		-	-			NIL	NIL	N/A	-	-	
				-	-						-	-	
			<b>TOTAL</b>	-	-			-	-	-	-	-	
<i>Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records</i>													

